

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1238
ANSWERED ON:17.08.2012
SUPPLY OF SPURIOUS DRUG
Banerjee Shri Ambica

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the cases regarding supply of spurious drugs in Central Government Health Scheme (CGHS) dispensaries;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any investigation in this regard;
- (d) if so, the outcome of the investigation; and
- (e) the action taken/proposed to be taken by the Government against the firms and the employees found guilty in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): No such case has come to notice in recent past. CGHS takes utmost care to ensure that quality of medicines is not compromised at any cost. It has put elaborate system in place to ensure the same. However, CGHS procures medicines directly from the manufacturers. Medicines, which are not available in its stock, are procured through Authorised local chemists appointed by CGHS.

(c) to (e): In view of the above, questions do not arise.